## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRIS, VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/113 & 114/CAA/2017

NAME OF THE TRANSFEROR

: SHITAL DEALERS PVT LTD

NAME OF THE TRANSFERRE

: SRI VIJAYAA LAMINATES PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

Coursel for fetitioner

auncho

K.RAMASAMY C.V.MOHAN KUMAR

## **ORDER**

Counsel for the Petitioner present and submitted that the reports of OL and RD have not been submitted and prayed for time. At request, time is enlarged. Put up on 18.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk